



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Apr/202324/1

DATED: 19/04/2023

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Apr/202324/1 dated 19/04/2023 of Norms Committee - I for the year 2023-24 was held on 19/04/2023 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R.K. Jaiswal, DO	DHI

2	Shri Rahul Bhardwaj, AD	MSME
3	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
4	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
5	Shri S.K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

S.No.	Name and Designation	Department
1	Shri Santosh Kumar Dubey, Dy.DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005147AM23
RA File Number	NA
Licence No and Date	0410162317/null
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	2 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00273275AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for special committee report.	

Case No.	3 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	DINEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002745AM23
RA File Number	052304000286 AM21
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	4 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MACBROUT ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00003482AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The case was considered by the committee as per agenda and noted that a deficiency letter has been issued to the applicant on 15.02.2023 followed by reminders for furnishing the required documents/information. However, no reply has been received. The Committee, therefore, decided to issue the final reminder letter to the applicant for furnishing the requisite information within 15 days. Case stands deferred.	

Case No.	5 / NC/1/MEET/Apr/202324/1
Case Status	Case Rejected
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00006191AM23
RA File Number	312104000296 AM09
Licence No and Date	3110036393/null
Norms Committee Decision: The case was considered by the committee as per agenda and noted that this is an old case and the norms had already been ratified by the Norms Committee. Now the applicant filed review for amendment in the ratified norms without any justification. Hence, the Committee decided to reject this case. Case stands rejected.	

Case No.	6 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SCREEN-O-TEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005268AM23
RA File Number	082404000120 AM13
Licence No and Date	0810113162/06/07/2012
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	7 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SCREEN-O-TEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005269AM23
RA File Number	082404000184 AM14
Licence No and Date	0810123416/31/07/2013
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	8 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	GE POWER INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005245AM23
RA File Number	039404000060 AM16
Licence No and Date	0310795652/30/04/2015
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	9 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	DUCTMASTER (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00340876AM22
RA File Number	072404000474 AM15
Licence No and Date	0710108127/30/04/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000370AM19
RA File Number	072404000063 AM17
Licence No and Date	0710110077/12/07/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000430AM17
RA File Number	039504000318 AM17

Licence No and Date	0310808015/23/09/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00000610AM23
RA File Number	092404000418 AM17
Licence No and Date	0910064352/07/11/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	13 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000723AM19
RA File Number	072404000343 AM17
Licence No and Date	0710110999/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	14 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

and Date	
HQ File Number	018005000725AM19
RA File Number	072404000347 AM17
Licence No and Date	0710111003/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005604AM23
RA File Number	039504000820 AM17
Licence No and Date	0310811232/15/02/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	MACAWBER BEEKAY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00000899AM23
RA File Number	052404000114 AM18
Licence No and Date	0510403047/06/06/2017
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) received through email dated 18.04.2023 as under: EXPORT ITEMS: A. PJT MILL REJECT HANDLING SYSTEM (BOTTOM ASH SYSTEM) – Qty: 1 SET IMPORT ITEMS: 1. ICMC 75, 100, 125, 150, 200, 250,300 CARBON STEEL	

2. PLATES CARBON STEEL 8MM, 10MM.
3. ISA50MMX50MMX6MM,65MMX65MMX6MM,65MMX65MMX8MM,90MMX90MMX10MM, 90MMX90MMX8MM CARBON STEEL,
4. IPE 300 (300MMX160MMX7.5MMX49.1 MM) & IPE 330 (330MMX160MMX7.5MMX49.1 MM) CARBON STEEL
5. UB 203 MMX133MMX25 CARBON STEEL & UB 254 MMX146MMX37CARBON STEEL

1. Import items No 1,3,4 &5 may be allowed as 1.05 Kg/Kg on the net weight ICMC, ISA,IPE &UB in the export product.
2. Import item No 2 may be allowed as 1.04 Kg/Kg on the net weight of plates in the export product.

EXPORT ITEM:

B. ASH HANDLING SYSTEM- 1LOT –

Qty: 1 SET

IMPORT ITEMS:

1. ICMC 75, 100, 125, 150, 200, 250,300 CARBON STEEL.
2. PLATES CARBON STEEL 8MM, 10MM, 12.0 MM,14.0MM, 16.0MM, 2.0MM, 2.7MM, 20MM,22MM, 25MM, 28MM, 30MM, 32MM, 36MM, 3.0 MM, 3.15MM, 3.70MM, 4.0MM, 4.70MM, 5.0MM, 5.9MM, 6.0MM, 28.0 MM THK AS PER ASTMA A-36.
3. RACTANGULAR HOLLOW SECTION ASTM 100 MMX50MMX3,0 MM
4. ANGLE CARBON STEEL ISA 20MMX20MMX3.0MM, 25MMX25MMX3MM, 35MMX35MMX5.0MM, 40MMX40MMX5.0MM, 40MMX40MMX6.0MM, 40MMX40MMX5.0MM, 50MMX50MMX5MM, 50MMX50MMX6MM,65MMX65MMX6MM, 65MMX65MMX8MM, 65MMX65MMX10MM, 75MMX75MMX10MM, 65MMX65MMX6MM, 65MMX65MMX8MM, 75MMX75MMX6.0MM 90MMX90MMX10MM, 90MMX90MMX8MM, 100MMX100MMX10MM, 150MM,150MMX12MM CARBON STEEL.
5. BAR SQUARE CARBON STEEL SQ 12 MM.
6. ROUND CARBON STEEL DIA: 10MM, 12MM, 42MM, 112MM,125MM,18MM, 32MM, 45MM, 72MM, 75MM, 82MM, 90MM, 85MM, 100MM.

1. Import items No 1,3,4, 5 & 6 may be allowed as 1.05 Kg/Kg on the net weight ICMC, ISA,IPE &UB in the export product.
2. Import item No 2 may be allowed as 1.04 Kg/Kg on the net weight of plates in the export product.

EXPORT ITEM:

C. ASH HANDLING SYSTEM- 1LOT –

Qty: 1 SET

IMPORT ITEMS:

1. ICMC 100, 125, 150, 200, 250 CARBON STEEL AS PER ASTMA-36.

2. PLATES CARBON STEEL:10MMX2.0MTSX6.0MTS, 10.0 MM THK, 12.0 MM THK, 16.0 MM THK, 20MM THK, 8.0MM THK, 6.0MM THK.

1. **Import items No 1 may be allowed as 1.05 Kg/Kg on the net weight ICMC, ISA,IPE &UB in the export product.**
2. **Import item No 2 may be allowed as 1.04 Kg/Kg on the net weight of plates in the export product.**

Note: The grade of Steel and sizes of the imported sections/plates should be matched with the grade and sizes of the steel in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	17 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	MACAWBER BEEKAY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00003335AM23
RA File Number	052404000230 AM18
Licence No and Date	0510403845/29/08/2017

Norms Committee Decision:

The case has been considered in the committee as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) received through email dated 18.04.2023 as under:

EXPORT ITEM: DRAG CHAIN CONVEYOR FOR ASH HANDLING ALONG WITH COMMISSIONING SPARES AND MANDATORY SPARES : 2 SETS.

IMPORT ITEMS:

1. PLATE HARDOX SIZE: 15MMX15MMX1500MMX6300MM
2. PLUG IN ATTACHMENTS FOR CHAIN DIA 34MM X136 MM.
3. PLATE HARDOX SIZE: -25MMX1625MMX 11900MM.
4. HEAD SPROCKET FOR CHAIN DIA -34MMX136MM.
5. CHAIN DIA -34MMX136MMPITCH: 119LINK.
6. CHAIN DIA -34MM X136MM PITCH: 55 LINKS
7. CHAIN COUPLING FOR CHAIN DIA 34X136MM PITCH.
8. Rail CR-10

1. **Import items No 1 & 3 may be allowed as 1.03 Kg/Kg on the net weight Hardox Plate in the export product.**
2. **Import item No 2,4,5,6 & 7 may be allowed net-to-net under GN-4 with accountability clause.**

3. Import item No. 8 may be allowed as 1.02Kg/Kg on the net weight Rail CR-10 in the export product.

Note: The grade of Steel and sizes of the imported sections/plates should be matched with the grade and sizes of the steel in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	18 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000276AM18
RA File Number	039504000052 AM18
Licence No and Date	0310815484/01/09/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005233AM23
RA File Number	052404000369 AM18
Licence No and Date	0510404639/17/11/2017
Norms Committee Decision:	
1. The case has been considered in the committee as per agenda and decided to seek following information from the applicant as per comments of DPIIT: 1. Reason for filing application for review of norms and copy of norms fixed for the Advance Authorization, if any. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of	

other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
5. Justification for the quantities of import items,
6. Following information, duly certified by a Chartered Engineer: (a) Net weight of the child parts (b) Net weight of the complete assembly.

Case stands deferred.

Case No.	20 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00149924AM22
RA File Number	052404000521 AM18
Licence No and Date	0510405455/30/01/2018
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to transfer it to NC-2.	
Case stands deferred.	

Case No.	21 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00347529AM22
RA File Number	052304000038 AM19
Licence No and	0510406287/01/05/2018

Date	
Norms Committee Decision: The Committee has considered the case and noted that this case was approved in the NC-1 meeting held on 06.06.2019. However, the applicant has filed a review application. It is further noted that review application is without any review letter or attachment. Therefore, committee decided to ask the application to submit the review application along with justification for review of already ratified norms. Case stands deferred.	

Case No.	22 / NC/1/MEET/Apr/202324/1			
Case Status	Case Approved			
Party Name	VICTORA AUTO PRIVATE LIMITED			
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023			
HQ File Number	HQRNORM REVIW00003208AM23			
RA File Number	052404000091 AM19			
Licence No and Date	0510406536/21/05/2018			
Norms Committee Decision:				
The case has been considered in the committee as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) received through email dated 18.04.2023 as under:				
The following Quantity of Items of Import may be allowed against Export.				
Sl No	Item of Export	Qty	Item of Import	Qty allowed
1	Silencers (mufflers) and exhaust pipes; parts thereof- Window Baffle Cat:. 1605748-A (1308.96 KGS = 6000 Nos.)	6000Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.2 MM X 1250MM X COIL Qty: 6000	3533.63 Kg inclusive of 169.96 % wastage on the net weight of the export product.
2	Silencers (mufflers) and exhaust pipes; parts thereof- Shield Heat Pipe:. 1261494X-C (4522.67 KGS = 8000 Nos.)	8000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.2 MM X 1250MM X COIL	6171.75 Kg inclusive of 36.46 % wastage on the net weight of the export product.

			Qty: 8000	
3	Silencers (mufflers) and exhaust pipes; parts thereof- Heat Shield Ld A04 9G345 Cmi.: 1804851X (1587.5 KGS = 4000 Nos.)	4000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.2 MM X 1250MM X COIL Qty: 4000	2731.6 Kg inclusive of 72.07 % wastage on the net weight of the export product.
4	Silencers (mufflers) and exhaust pipes; parts thereof- Heat Shield Ld A04 9G346 Cmi.: 1804852X (1587.5 KGS = 4000 Nos.)	4000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.2 MM X 1250MM X COIL Qty: 4000	2731.6 Kg inclusive of 72.07 % wastage on the net weight of the export product.
5	Silencers (mufflers) and exhaust pipes; parts thereof- Shield Heat Pipe:. 1261505X-C (4178.916 KGS = 8000 Nos.)	8000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.2 MM X 1250MM X COIL Qty: 8000	5991.02 Kg inclusive of 43.36 % wastage on the net weight of the export product.
6	Silencers (mufflers) and exhaust pipes; parts thereof- Shield Heat Pipe:. 1261506X-C (3102 KGS = 10000 Nos.)	10000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.2 MM X 1250MM X COIL Qty: 10000	6373.29 Kg inclusive of 105.46 % wastage on the net weight of the export product.
7	Silencers (mufflers) and exhaust pipes; parts thereof- Half Shell -Mrd Pt Build:. 2097064X (4736 KGS = 8000 Nos.)	8000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.2 MM X 1250MM X COIL Qty: 8000	6283.91 Kg inclusive of 32.68 % wastage on the net weight of the export product.
8	Silencers (mufflers) and exhaust pipes; parts thereof- Half Shell -Mrd Pt Build:. 2182087X (5330.2 KGS = 8000 Nos.)	8000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.2 MM X 1250MM X COIL Qty: 8000	6596.32 Kg inclusive of 23.75 % wastage on the net weight of the export product.
9	Silencers (mufflers) and exhaust pipes; parts thereof- Baffle:. 1605943-A (5903.725 KGS = 10000 Nos.)	10000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.5MM X 1250MM X COIL Qty: 10000	7846.33 Kg inclusive of 32.9 % wastage on the net weight of the export product.
10	Silencers (mufflers) and exhaust pipes;	8000 Nos	COLD ROLLED	6491.75 Kg inclusive of

	parts thereof- Inner Endplate Perf.: 1606021-A (5131.3 KGS = 8000 Nos.)		STAINLESS STEEL COIL, JFE 439L KD. 1.5MM X 1250MM X COIL Qty: 8000	26.51 % wastage on the net weight of the export product.
11	Silencers (mufflers) and exhaust pipes; parts thereof- Cone-Dpf Outlet Halfshell -Boss Side:. 1152001332002C (3167.22 KGS = 10000 Nos.)	10000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.5MM X 1250MM X COIL Qty: 10000	6407.58 Kg inclusive of 102.31 % wastage on the net weight of the export product.
12	Silencers (mufflers) and exhaust pipes; parts thereof- Bracket Hanger Rod:. 1152005699000C (2815.2 KGS = 4000 Nos.)	4000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.5MM X 1250MM X COIL Qty: 4000	3377.08 Kg inclusive of 19.96 % wastage on the net weight of the export product.
13	Silencers (mufflers) and exhaust pipes; parts thereof- Cone-Dpf Outlet Halfshell -Egr Side:. 1152001332003E (2762.97 KGS = 8000 Nos.)	8000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.5MM X 1250MM X COIL Qty: 8000	5246.57 Kg inclusive of 89.89 % wastage on the net weight of the export product.
14	Silencers (mufflers) and exhaust pipes; parts thereof- Support S/A Exhaust Pipe:. 82211976 (4222.18 KGS = 8000 Nos.)	8000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.5MM X 1250MM X COIL Qty: 8000	6013.76 Kg inclusive of 42.43 % wastage on the net weight of the export product.
15	Silencers (mufflers) and exhaust pipes; parts thereof- Support S/A Exhaust Pipe:. 82211978 (4222.18 KGS = 8000 Nos.)	8000 Nos	COLD ROLLED STAINLESS STEEL COIL, JFE 439L KD. 1.5MM X 1250MM X COIL Qty: 8000	6013.76 Kg inclusive of 42.43 % wastage on the net weight of the export product.

Note: The grade of Imported Stainless Steel and thickness of the sheets should be matched with the grade and thickness of the stainless steel sheet in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	23 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred

Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00003245AM23
RA File Number	052404000172 AM19
Licence No and Date	0510407035/02/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00149890AM22
RA File Number	052404000242 AM19
Licence No and Date	0510407345/27/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00155361AM22
RA File Number	052404000449 AM19
Licence No and Date	0510408423/15/11/2018
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to transfer it to NC-2.	
Case stands deferred.	

Case No.	26 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000599AM19
RA File Number	072404000176 AM19
Licence No and Date	0710114150/19/11/2018
Norms Committee Decision:	
Case deferred for recommendation of special committee report.	

Case No.	27 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00004073AM23
RA File Number	052404000637 AM19
Licence No and Date	0510409677/15/02/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) & on the recommendation of Consultant (Tech-1), as under: i. The quantity of import item at Sl. No. 1 & 2 may be allowed with 1% wastage on the net weight of the items in the quantity of the export product. ii. The quantity of import items at Sl. No. 3 & 4 may be allowed with 5% wastage. Note: The wastage should be allowed on the net weight of the items in the quantity of the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	28 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000014AM20
RA File Number	039504001354 AM19
Licence No and Date	0310828481/23/04/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	29 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00150139AM22
RA File Number	052404000054 AM20
Licence No and Date	0510410424/30/04/2019
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to transfer it to NC-2.	
Case stands deferred.	

Case No.	30 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00004075AM23
RA File Number	052404000057 AM20
Licence No and	0510410488/06/05/2019

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000070AM20
RA File Number	072404000050 AM20
Licence No and Date	0710115000/31/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000072AM20
RA File Number	052404000129 AM20
Licence No and Date	0510410810/04/06/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

HQ File Number	HQRNORM REVIW00003726AM23
RA File Number	022404000038 AM20
Licence No and Date	0210209240/11/06/2019
Norms Committee Decision: The case has been considered in the committee as per agenda and decided to transfer it to TE, DPIIT. Case stands deferred.	

Case No.	34 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00004326AM23
RA File Number	318304000050 AM20
Licence No and Date	3110067460/01/07/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	35 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002496AM23
RA File Number	072404000081 AM20
Licence No and Date	0710115134/05/07/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	36 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000189AM20
RA File Number	039504000681 AM20
Licence No and Date	0310832116/10/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	37 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BLISS ANAND PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000214AM20
RA File Number	052304000311 AM20
Licence No and Date	0510412485/14/11/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	38 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00004327AM23
RA File Number	318304000128 AM20
Licence No and Date	3110067645/31/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	39 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002504AM23
RA File Number	052404000398 AM20
Licence No and Date	0510413428/23/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	40 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000352AM20
RA File Number	342404000375 AM20
Licence No and Date	3410045913/28/02/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) vide email dated 19.04.2023 as under: 1. FRP Rotor Blade LM 44.1 P – 162.0 No. 2. Total net weight per blade is 6416.00 Kgs+/-3%. 3. The quantity of import items at Sl. No. 24, 25, 42, 43, 47, 50-52, 55-57 & 80-85 may be allowed as per GN-4. 4. The quantity of import items at Sl. No. 7, 17, 35, 44, 64 & 75 may be allowed as applied for & value altogether restricted to 1.84% of FoB value. 5. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	41 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000382AM21
RA File Number	522404000083 AM20
Licence No and Date	5210043372/04/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	42 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000466AM21
RA File Number	039504000085 AM21
Licence No and Date	0310836383/26/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	JOHNSON LIFTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000469AM21
RA File Number	042404000202 AM20
Licence No and Date	0410166788/29/05/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	44 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002331AM23
RA File Number	018005000474 AM21
Licence No and Date	0310836537/05/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	THE ANUP ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005532AM23
RA File Number	082404000076 AM21
Licence No and Date	0810148023/30/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	46 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21

Licence No and Date	0310837100/09/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	THE ANUP ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005533AM23
RA File Number	082404000094 AM21
Licence No and Date	0810148164/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	48 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005346AM23
RA File Number	052404000185 AM21
Licence No and Date	0510414677/22/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	49 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

and Date	
HQ File Number	HQRNORM REVIW00004090AM23
RA File Number	342404000115 AM21
Licence No and Date	3410046283/11/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	50 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00004334AM23
RA File Number	318304000043 AM21
Licence No and Date	3110067819/13/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	51 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000575AM21
RA File Number	522404000036 AM21
Licence No and Date	5210043502/25/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00004180AM23
RA File Number	052404000289 AM21
Licence No and Date	0510415237/17/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	53 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002463AM23
RA File Number	HQRNORMAPPLY00000104 AM23
Licence No and Date	0510415264/18/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	54 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MOC SHIPYARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00006320AM23
RA File Number	039504000367 AM21
Licence No and Date	0310838353/18/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	55 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MOC SHIPYARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00006321AM23
RA File Number	039504000370 AM21
Licence No and Date	0310838354/18/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	56 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002507AM23
RA File Number	052404000342 AM21
Licence No and Date	0510415461/09/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	57 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	58 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002509AM23
RA File Number	052404000361 AM21
Licence No and Date	0510415541/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	59 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	AIROIL FLAREGAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00004140AM23
RA File Number	082404000285 AM21
Licence No and Date	0810149041/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	60 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	018005000712AM21
RA File Number	052404000421 AM21

Licence No and Date	0510415866/12/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	61 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002508AM23
RA File Number	052404000422 AM21
Licence No and Date	0510415867/12/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	62 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00002510AM23
RA File Number	05AA04017869 AM21
Licence No and Date	0511000128/15/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	63 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

and Date	
HQ File Number	HQRNORM REVIW00003405AM23
RA File Number	30AA04002528 AM21
Licence No and Date	3011000072/30/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	64 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00052251AM21
RA File Number	03AA04014575 AM21
Licence No and Date	0311000466/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	IPSA BUSINESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00054547AM21
RA File Number	05AA04021440 AM21
Licence No and Date	0511000589/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	WINTAGE ENGINEERS & CONSULTANTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005562AM23
RA File Number	05AA04021392 AM21
Licence No and Date	0511000597/05/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	67 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00057089AM21
RA File Number	03AA04016806 AM21
Licence No and Date	0311000755/07/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00057268AM21
RA File Number	05AA04021465 AM21
Licence No and Date	0511000601/07/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00060083AM21
RA File Number	04AA04004626 AM21
Licence No and Date	0411000117/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	70 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	SUZUKI MOTORCYCLE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00060846AM21
RA File Number	05AA04019996 AM21
Licence No and Date	0511000402/12/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by DHI vide OM No. DES-1/0511000402/2022-TSW dated 18.04.2023 as under: 1. The quantity of import items as mentioned in the Appendix-4E may be allowed on net-to-net basis under GN-4, as applied for, with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	71 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00062046AM21
RA File Number	05AA04023550 AM21
Licence No and Date	0511000774/13/01/2021
Norms Committee Decision: The case has been considered in the committee as per agenda and decided to transfer it to NC-2. Case stands deferred.	

Case No.	72 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00065545AM21
RA File Number	07AA04006116 AM21
Licence No and Date	0711000314/19/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	73 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00065549AM21
RA File Number	07AA04006095 AM21
Licence No and Date	0711000315/19/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HERMINIO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00066668AM21
RA File Number	03AA04019380 AM21
Licence No and Date	0311001095/20/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	75 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BOYD THERMAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00068352AM21
RA File Number	34AA04002082 AM21
Licence No and Date	3411000129/22/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SOUTHERN LUBRICATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00070216AM21
RA File Number	07AA04007123 AM21
Licence No and Date	0711000363/25/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	77 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00072243AM21
RA File Number	05AA04026507 AM21
Licence No and Date	0511000979/28/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00076301AM21
RA File Number	05AA04028116 AM21
Licence No and Date	0511001091/03/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00076971AM21
RA File Number	07AA04008062 AM21

Licence No and Date	0711000426/04/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	80 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00077673AM21
RA File Number	05AA04028729 AM21
Licence No and Date	0511001123/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00077752AM21
RA File Number	05AA04028132 AM21
Licence No and Date	0511001114/05/02/2021
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to seek following information from the applicant as per comments of DPIIT: 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw	

material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

4. Justification for the quantities of import items,

5. Following information, duly certified by a Chartered Engineer:

(a) Net weight of the child parts

(b) Net weight of the complete assembly.

Case stands deferred.

Case No.	82 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00081488AM21
RA File Number	32AA04005795 AM21
Licence No and Date	3211000428/11/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VARICON PUMPS & SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00081856AM21
RA File Number	04AA04006675 AM21
Licence No and Date	0411000333/11/02/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	84 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	PUNCH RATNA FASTENERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00085898AM21
RA File Number	05AA04032174 AM21
Licence No and Date	0511001335/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	85 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00086786AM21
RA File Number	31AA04006205 AM21
Licence No and Date	3111000183/18/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	IPSA BUSINESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00096395AM21
RA File Number	05AA04035650 AM21

Licence No and Date	0511001511/03/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	AQUASUB ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00100595AM21
RA File Number	32AA04006168 AM21
Licence No and Date	3211000586/10/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00102113AM21
RA File Number	07AA04009021 AM21
Licence No and Date	0711000661/12/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	89 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00103696AM21
RA File Number	07AA04009395 AM21
Licence No and Date	0711000679/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005450AM23
RA File Number	03AA04031476 AM21
Licence No and Date	0311002758/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00006349AM23
RA File Number	03AA04002791 AM22
Licence No and Date	0311003239/21/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00101137AM22
RA File Number	05AA04018188 AM22
Licence No and Date	0511002839/27/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00003182AM23
RA File Number	07AA04005134 AM22
Licence No and Date	0711001201/31/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00116891AM22
RA File Number	05AA04018650 AM22
Licence No and Date	0511003189/17/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00121082AM22
RA File Number	09AA04004973 AM22
Licence No and Date	0911001075/22/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	96 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00146098AM22
RA File Number	05AA04058090 AM22
Licence No and Date	0511003802/23/07/2021
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to transfer it to NC-2.	
Case stands deferred.	

Case No.	97 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00148410AM22
RA File Number	05AA04060399 AM22
Licence No and Date	0511003855/27/07/2021
Norms Committee Decision:	

The case has been considered in the committee as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) received through email dated 18.04.2023 as under:

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

Note: The grade of Imported Stainless Steel and thickness of the sheets should be matched with the grade and thickness of the stainless steel sheet in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	98 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00196567AM22
RA File Number	08AA04030997 AM22
Licence No and Date	0811002732/28/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00196746AM22
RA File Number	03AA04080207 AM22
Licence No and Date	0311007325/28/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00244584AM22
RA File Number	09AA04016218 AM22
Licence No and Date	0911001822/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MAHINDRA DEFENCE SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00256987AM22
RA File Number	05AA04093225 AM22
Licence No and Date	0511006236/18/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005465AM23
RA File Number	56AA04006693 AM22
Licence No and Date	5611000608/22/11/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	103 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00262697AM22
RA File Number	05AA04094884 AM22
Licence No and Date	0511006395/23/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	TRITORC EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00276706AM22
RA File Number	03AA040131513 AM22
Licence No and Date	0311009229/06/12/2021
Norms Committee Decision:	
The case was considered by the committee as per agenda and noted that a deficiency letter has been issued to the applicant on 15.02.2023 followed by reminders for furnishing the required documents/information. However, no reply has been received. The Committee, therefore, decided to issue the final reminder letter to the applicant for furnishing the requisite information within 15 days.	
Case stands deferred.	

Case No.	105 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00277957AM22
RA File Number	05AA040105406 AM22
Licence No and Date	0511006692/07/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005466AM23
RA File Number	56AA04009568 AM22
Licence No and Date	5611000656/09/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005462AM23
RA File Number	56AA04006992 AM22
Licence No and Date	5611000685/20/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005463AM23
RA File Number	56AA04007039 AM22
Licence No and Date	5611000684/20/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00294235AM22
RA File Number	34AX04000071 AM22
Licence No and Date	3411001586/22/12/2021
Norms Committee Decision:	
The committee considered this case as per agenda and decided to seek the following information further from the applicant as per comments of Consultant(Tech-1):	
1. There are two export products and both are roots of blade. Please explain.	
Case stands deferred.	

Case No.	110 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00294992AM22
RA File Number	05AX04000267 AM22
Licence No and Date	0511007164/23/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	111 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HERMINIO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00296331AM22
RA File Number	03AX04000342 AM22
Licence No and Date	0311009749/24/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00303676AM22
RA File Number	05AX04000327 AM22
Licence No and Date	0511007512/31/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00305729AM22
RA File Number	05AX04000404 AM22
Licence No and Date	0511007540/03/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00313301AM22
RA File Number	03AX04000286 AM22
Licence No and Date	0311010309/10/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00327089AM22
RA File Number	34AX04000175 AM22
Licence No and Date	3411001713/21/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00330746AM22
RA File Number	04AX04000097 AM22
Licence No and Date	0411002478/25/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00334452AM22
RA File Number	03AX04000946 AM22
Licence No and Date	0311010958/28/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00343546AM22
RA File Number	31AX04000030 AM22
Licence No and Date	3111001074/04/02/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	119 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00346170AM22
RA File Number	05AX04000812 AM22
Licence No and Date	0511008653/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	TRIVENI TURBINE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00374237AM22
RA File Number	07AX04000438 AM22
Licence No and Date	0711003348/03/03/2022
Norms Committee Decision:	
The case was considered by the committee as per agenda and noted that a deficiency letter has been issued to the applicant on 15.02.2023 followed by reminders for furnishing the required documents/information. However, no reply has been received. The Committee, therefore, decided to issue the final reminder letter to the applicant for furnishing the requisite information within 15 days.	
Case stands deferred.	

Case No.	121 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000007AM23
RA File Number	07AX04000554 AM22
Licence No and Date	0711003572/01/04/2022
Norms Committee Decision:	
The committee considered this case as per agenda and decided to refer it to TE, DHI.	
Case stands deferred.	

Case No.	122 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000084AM23
RA File Number	07AA04031362 AM22
Licence No and Date	0711003631/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000488AM23
RA File Number	34AX04000024 AM23
Licence No and Date	3411002191/29/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000510AM23
RA File Number	03AX04000409 AM23
Licence No and Date	0311014290/29/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000576AM23
RA File Number	05AX04000299 AM23
Licence No and Date	0511012243/04/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005468AM23
RA File Number	56AX04000013 AM23
Licence No and Date	1111000009/04/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	127 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000591AM23
RA File Number	03AX04000521 AM23
Licence No and Date	0311014493/05/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DHI received through OM dated 20.03.2023 as under: i. The quantity of import items may be allowed for wastage of 721.77% on net content basis as against 1170% applied for. Note: The grade of imported steel should be matched with the grade of steel of the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	128 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000611AM23
RA File Number	03AX04000527 AM23
Licence No and Date	0311014523/06/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	129 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000627AM23
RA File Number	03AX04000566 AM23
Licence No and Date	0311014543/06/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek detailed information/documents from the applicant as per deficiency raised by TE, Meity on portal for further processing the case. Case stands deferred.	

Case No.	130 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000679AM23
RA File Number	04AX04000084 AM23
Licence No and Date	0411003261/09/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000682AM23
RA File Number	07AX04000042 AM23
Licence No and Date	0711003940/09/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	132 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000687AM23
RA File Number	05AX04000197 AM23
Licence No and Date	0511012373/10/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00000791AM23
RA File Number	03AX04000599 AM23
Licence No and Date	0311014727/17/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HTL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001008AM23
RA File Number	04AX04000157 AM23
Licence No and Date	0411003380/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SMT CARDIOVASCULAR PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001073AM23
RA File Number	52AX04000046 AM23
Licence No and Date	5211002552/30/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that wastage ranges from 5% to 45% which has not been justified. Therefore, committee decided to call the applicant on personal hearing in the forthcoming meeting with full details and justifications. Case stands deferred.	

Case No.	136 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VELIENT PEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001132AM23
RA File Number	52AX04000131 AM23
Licence No and Date	5211002570/01/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	137 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005461AM23
RA File Number	56AX04000045 AM23
Licence No and Date	5611000982/16/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005470AM23
RA File Number	56AX04000037 AM23
Licence No and Date	5611000983/16/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA FURUKAWA FIBRE OPTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001489AM23
RA File Number	03AX04001063 AM23

Licence No and Date	0311015668/20/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005459AM23
RA File Number	56AX04000043 AM23
Licence No and Date	5611000997/21/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001594AM23
RA File Number	03AX04001840 AM23
Licence No and Date	0311015777/22/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VEER-O-METALS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00001620AM23
RA File Number	07AX04000398 AM23
Licence No and Date	0711004414/23/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001649AM23
RA File Number	34AX04000197 AM23
Licence No and Date	3411002429/24/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001712AM23
RA File Number	56AX04000061 AM23
Licence No and Date	5611001010/28/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001714AM23
RA File Number	56AX04000056 AM23
Licence No and Date	5611001011/28/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001715AM23
RA File Number	56AX04000059 AM23
Licence No and Date	5611001013/28/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MAGNA AUTOMOTIVE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001762AM23
RA File Number	04AX04000294 AM23
Licence No and Date	0411003562/29/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001787AM23
RA File Number	56AX04000064 AM23
Licence No and Date	5611001018/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001788AM23
RA File Number	56AX04000065 AM23
Licence No and Date	5611001019/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001789AM23
RA File Number	56AX04000057 AM23
Licence No and Date	5611001020/01/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	151 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001790AM23
RA File Number	56AX04000062 AM23
Licence No and Date	5611001021/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001791AM23
RA File Number	56AX04000071 AM23
Licence No and Date	5611001022/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00001838AM23
RA File Number	31AX04000090 AM23

Licence No and Date	3111001502/04/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005471AM23
RA File Number	56AX04000088 AM23
Licence No and Date	5611001051/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM REVIW00005472AM23
RA File Number	56AX04000069 AM23
Licence No and Date	5611001054/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00002351AM23
RA File Number	03AX04002454 AM23
Licence No and Date	0311016712/29/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002360AM23
RA File Number	56AX04000119 AM23
Licence No and Date	5611001088/29/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SANYO SPECIAL STEEL MANUFACTURING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002372AM23
RA File Number	03AX04002491 AM23
Licence No and Date	0311016741/29/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002375AM23
RA File Number	56AX04000112 AM23
Licence No and Date	5611001092/30/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002376AM23
RA File Number	56AX04000097 AM23
Licence No and Date	5611001094/30/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002378AM23
RA File Number	56AX04000098 AM23
Licence No and Date	5611001095/01/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	DECON INDIA PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002392AM23
RA File Number	31AX04000135 AM23
Licence No and Date	3111001596/01/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002394AM23
RA File Number	05AX04001240 AM23
Licence No and Date	0511014052/01/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SUNDRAM FASTENERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002450AM23
RA File Number	04AX04000323 AM23
Licence No and Date	0411003757/03/08/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	165 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	PACIFIC AQUATECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002641AM23
RA File Number	24AX04000132 AM23
Licence No and Date	2411001790/12/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002664AM23
RA File Number	31AX04000144 AM23
Licence No and Date	3111001621/17/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	CRI LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004988AM23
RA File Number	NA

Licence No and Date	0211002882/17/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002699AM23
RA File Number	56AX04000143 AM23
Licence No and Date	5611001126/22/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00002700AM23
RA File Number	56AX04000144 AM23
Licence No and Date	5611001127/22/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00002735AM23
RA File Number	31AX04000151 AM23
Licence No and Date	3111001636/23/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003177AM23
RA File Number	03AX04003111 AM23
Licence No and Date	0311017944/16/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003185AM23
RA File Number	56AX04000180 AM23
Licence No and Date	5611001178/17/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003193AM23
RA File Number	56AX04000181 AM23
Licence No and Date	5611001181/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003194AM23
RA File Number	56AX04000182 AM23
Licence No and Date	5611001182/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003237AM23
RA File Number	03AX04003107 AM23
Licence No and Date	0311018024/20/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003254AM23
RA File Number	03AX04003246 AM23
Licence No and Date	0311018045/21/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003294AM23
RA File Number	04AX04000536 AM23
Licence No and Date	0411003999/22/09/2022
Norms Committee Decision:	
The case was considered by the committee as per agenda and noted that a deficiency letter has been issued to the applicant on 29.03.2023 followed by reminders for furnishing the required documents/information. However, no reply has been received. The Committee, therefore, decided to issue the final reminder letter to the applicant for furnishing the requisite information within 15 days.	
Case stands deferred.	

Case No.	178 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SUPREME DIAMOND TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

HQ File Number	HQRNORM APPLY 00003296AM23
RA File Number	52AX04001637 AM23
Licence No and Date	5211003299/22/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ASM TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003324AM23
RA File Number	07AX04000883 AM23
Licence No and Date	0711005310/23/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	GALVA DECO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003336AM23
RA File Number	52AX04001651 AM23
Licence No and Date	5211003315/23/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred

Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003371AM23
RA File Number	31AX04000184 AM23
Licence No and Date	3111001710/26/09/2022
Norms Committee Decision: The case has been considered in the committee as per agenda and decided to seek following information from the applicant as per comments of DHI: 1. Brief write-up on the export product along with catalogue. 2. Component fitment diagram of the export product clearly labeling the parts. 3. Manufacturing operations to be performed on the raw materials. 4. Quantitative justification for the raw materials. Case stands deferred.	

Case No.	182 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	LAI YEW SENG (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003458AM23
RA File Number	05AX04001843 AM23
Licence No and Date	0511015067/29/09/2022
Norms Committee Decision: The case was considered by the committee as per agenda and noted that a deficiency letter has been issued to the applicant on 15.02.2023 followed by reminders for furnishing the required documents/information. However, no reply has been received. The Committee, therefore, decided to issue the final reminder letter to the applicant for furnishing the requisite information within 15 days. Case stands deferred.	

Case No.	183 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003478AM23
RA File Number	34AX04000624 AM23
Licence No and Date	3411002849/30/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	GALVA DECO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00003503AM23
RA File Number	52AX04001656 AM23
Licence No and Date	5211003362/03/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004020AM23
RA File Number	03AX04003835 AM23
Licence No and Date	0311018992/02/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004022AM23
RA File Number	07AX04001088 AM23
Licence No and Date	0711005593/02/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004033AM23
RA File Number	56AX04000217 AM23
Licence No and Date	5611001255/02/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004043AM23
RA File Number	09AX04000654 AM23
Licence No and Date	0911003898/03/11/2022
Norms Committee Decision:	

The case has been considered in the committee as per agenda and decided to seek following information from the applicant:

1. Whether the application has been filed on BO portal under Self-ratification scheme or under 'No Norm'. Please clarify.

Case stands deferred.

Case No.	189 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004260AM23
RA File Number	31AX04000227 AM23
Licence No and Date	3111001799/10/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004275AM23
RA File Number	33AX04000074 AM23
Licence No and Date	3311000961/10/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004280AM23
RA File Number	56AX04000226 AM23
Licence No and Date	5611001271/11/11/2022
Norms Committee Decision: The case was considered by the committee as per agenda and noted that a deficiency letter has been issued to the applicant on 15.02.2023 followed by reminders for furnishing the required documents/information. However, no reply has been received. The Committee, therefore, decided to issue the final reminder letter to the applicant for furnishing the requisite information within 15 days. Case stands deferred.	

Case No.	192 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004286AM23
RA File Number	31AX04000222 AM23
Licence No and Date	3111001802/11/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	193 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MANISH AUTO INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023

HQ File Number	HQRNORM APPLY 00004294AM23
RA File Number	05AX04002271 AM23
Licence No and Date	0511015774/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004304AM23
RA File Number	10AX04000201 AM23
Licence No and Date	1011001452/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004341AM23
RA File Number	03AX04003909 AM23
Licence No and Date	0311019195/14/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred

Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004354AM23
RA File Number	56AX04000228 AM23
Licence No and Date	5611001279/15/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HIGENIC FLORA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004386AM23
RA File Number	09AX04000635 AM23
Licence No and Date	0911003957/16/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004449AM23
RA File Number	04AX04000725 AM23
Licence No and Date	0411004479/18/11/2022
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) received through email dated 18.04.2023 as under:	

1. Wastage on FIN may be allowed 2% on net weight of FIN in the Export product.
2. Quantity on import items on Tube, Side Plate, Pipe Cap Header Plate and Tank may be allowed net-to-net with accountability clause.
3. For Brazing Flux, 0.01 Kg per Heater Core may be allowed.

RA concerned may take suitable consequential action accordingly.

Case No.	199 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004566AM23
RA File Number	03AX04004244 AM23
Licence No and Date	0311019481/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00004794AM23
RA File Number	07AX04001220 AM23
Licence No and Date	0711005856/02/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Apr/202324/1
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Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005217AM23
RA File Number	05AX04002803 AM23
Licence No and Date	0511016494/22/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005224AM23
RA File Number	05AX04002815 AM23
Licence No and Date	0511016504/22/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005308AM23
RA File Number	07AX04001409 AM23
Licence No and Date	0711006016/26/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005313AM23
RA File Number	56AX04000315 AM23
Licence No and Date	5611001427/27/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005343AM23
RA File Number	34AX04000899 AM23
Licence No and Date	3411003182/27/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	206 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ALASKA MULTI POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005433AM23
RA File Number	05AX04002755 AM23
Licence No and Date	0511016627/30/12/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	207 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	GE INDIA INDUSTRIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005494AM23
RA File Number	31AX04000293 AM23
Licence No and Date	3111001929/03/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005546AM23
RA File Number	07AX04001439 AM23
Licence No and Date	0711006107/05/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005549AM23
RA File Number	08AX04001602 AM23

Licence No and Date	0811006932/05/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005559AM23
RA File Number	05AX04002881 AM23
Licence No and Date	0511016744/05/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005570AM23
RA File Number	34AX04000930 AM23
Licence No and Date	3411003234/05/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents from the applicant as per comments of TE for further processing the case: (i) Material balance sheet on weight basis to arrive at the quantity of export. (ii) List of components and consumables separately. Case stands deferred.	

Case No.	212 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00005698AM23
RA File Number	03AX04005090 AM23
Licence No and Date	0311020680/12/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006102AM23
RA File Number	09AX04000905 AM23
Licence No and Date	0911004419/06/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006115AM23
RA File Number	03AX04005426 AM23
Licence No and Date	0311021193/07/02/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	215 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006116AM23
RA File Number	34AX04001006 AM23
Licence No and Date	3411003331/07/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006152AM23
RA File Number	03AX04005407 AM23
Licence No and Date	0311021222/07/02/2023
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to seek following information from the applicant as per comments of Consultant (Tech-3): 1. Application on ANF-4A 2. Calculation of wastage with supporting drawings. Case stands deferred.	

Case No.	217 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006202AM23
RA File Number	07AX04001669 AM23
Licence No and Date	0711006396/09/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ARIHANT INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006208AM23
RA File Number	33AX04000101 AM23
Licence No and Date	3311001072/09/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	ARIHANT INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006209AM23
RA File Number	33AX04000103 AM23
Licence No and Date	3311001073/09/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006282AM23
RA File Number	08AX04001861 AM23
Licence No and Date	0811007296/13/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006295AM23
RA File Number	05AX04003235 AM23
Licence No and Date	0511017312/13/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006332AM23
RA File Number	03AX04005559 AM23
Licence No and Date	0311021461/15/02/2023
Norms Committee Decision:	

The case has been considered in the committee as per agenda and noted the comments of DPIIT U.O. NO. P-47011//140/2020-TSW dated 19.04.2023. After due deliberation, the committee decided to discuss it further in the forthcoming meeting as the wastage recommended considered on higher side.

Case stands deferred.

Case No.	223 / NC/1/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006337AM23
RA File Number	05AX04003247 AM23
Licence No and Date	0511017350/15/02/2023
Norms Committee Decision:	
The case has been considered in the committee as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) received through email dated 18.04.2023 as under:	
1. The quantity of import item may be allowed as 1.02Kg/Kg on the net weight of H SECTION / WT SECTION /ANGLE/CHANNEL/H-BEAM in the export i.e. PARTS CONSISTING PRE-FABRICATED PIPING FOR OIL GASES PLANT. Note: The grades and sizes of the imported items should be matched with the grade and sizes of the export products.	
RA concerned may take suitable consequential action accordingly.	

Case No.	224 / NC/1/MEET/Apr/202324/1
Case Status	Case Deferred
Party Name	STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202324/ 1 and 19/04/2023
HQ File Number	HQRNORM APPLY 00006338AM23
RA File Number	34AX04001032 AM23
Licence No and Date	3411003389/15/02/2023
Norms Committee Decision:	

Case deferred for comments of TE.